

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF A.K. POWER INDUSTRIES PRIVATE LIMITED

S.N	PARTICULARS	DETAILS
1	Name of corporate debtor	A.K. POWER INDUSTRIES PRIVATE LIMITED
2	Date of incorporation of corporate debtor	12-11-2008
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies - KOLKATA
4	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U40104WB2008PTC130530
5	Address of the registered office and principal office (if any) of corporate debtor	Registered office- Shrutineer Apartment, 1st Floor (On HIT Main Road) 23/2/1/1, Bhagaban Chatterjee Lane Howrah WB 711101 IN Working Unit – Nibra, Katlia, P.S. Domjur , Howrah WB – 711409 IN
6	Date of closure of Insolvency Resolution Process	10-08-2021
7	Liquidation commencement date of corporate debtor	11-08-2021
8	Name and registration number of the insolvency professional acting as liquidator	Name – Pratim Bayal Reg. No. – IBBI/PA-003/IP-N00213/2018-2019/12385
9	Address and e-mail of the liquidator, as registered with the Board	Address – 18/1 Tarapukur Main Road, ghosh Para, Agarpara, Kolkata, West Bengal, 700109 Email address- pratimbayal@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address – CK 104, Salt lake City, Sector II, Kolkata – 700091. Email address – cirp.akpower@gmail.com
11	Last date for submission of claims	10-09-2021

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **A.K. POWER INDUSTRIES PRIVATE LIMITED** on 11-08-2021.

The stakeholders of **A.K. POWER INDUSTRIES PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 10-09-2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name of liquidator: Pratim Bayal

Pratim Bayal

Date: 14.08.2021

Place: Kolkata

